

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 207 OF 2015**

**Dated: 25<sup>th</sup> May, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Hooghly Chamber of Commerce & Industry .....Appellant (s)  
Versus**

**West Bengal Electricity Regulatory Commission & Anr. .... Respondent (s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Mr. Sandeep  
Ms. Neha

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Paramhans for R-1  
Ms. Puja Priyadarshini for R-2

**ORDER**

Mr. Anand K. Ganesan, learned counsel, express that he and Ms. Swapna Seshadri wish to withdraw their appearance from the appeal. He has filed a memo to that effect.

Office to issue notice to the appellant informing this development and asking the appellant to make an alternative arrangement, if it so desires.

List the matter on **03.08.2016**.

**(I.J. Kapoor)  
Technical Member  
ts/dk**

**(Justice Ranjana P. Desai)  
Chairperson**